

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P. No.59/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>rd</sup> November 2017, 10.30 A.M

Name of the Company	Sangita Jhunhunwala -Vs- Raghunath Prasad Phoolchand Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Ms Swapna Choudhary, ADV } Petitioners  
2) Mr Sidhanta Sharma, ADV }  
3) Mr Namkila Bose, ADV }

3/11/17

ORDER

Ld. Counsel for the petitioners and the respondents are present.

List on 19/12/2017.

Sd

(Jinan K.R.)  
Member (J)

Sd

(Vijai Pratap Singh)  
Member (J)